

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/04/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/117/2016
NAME OF THE PETITIONER(S) : M/s Comfort Intech Limited & 3 others
NAME OF THE RESPONDENT(S) : M/s Ravi Kumar Distilleries Limited & 12 others
UNDER SECTION : 397/398, 235(2) and 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	KAMAL AGARWAL	FCA / Respondent	Kamal Agarwal
2	A.M. Sridharan	Counsel for Petitioner	A.M. Sridharan

ORDER

Mr. A.M. Sridharan counsel for the petitioners present. Mr. Kamal Agarwal FCA representing on behalf of Respondents present. Heard the counsel for the petitioners in part. He prayed time for completion of final submissions. At request, the matter is adjourned to tomorrow for continuation of arguments. Put up on 18.04.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)